

ITEM NO.801

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3816/2023

DEVI CHARAN AGARWAL

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH AND ORS.

Respondent(s)

Date : 08-04-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s)

Mr. V.K. Shukla, Sr. Adv.

Mr. Seshatalpa Sai Bandaru, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR

Mr. Kumar Dushyant Singh, AOR

UPON being mentioned, the Court made the following
O R D E R

As prayed, list this matter on 18.07.2024.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)